

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE
COURT NO. 1**

SL NO.	CASE NO.	DATE FIXED FOR	NAME OF ADVOCATE
1.	LPA 23/2022	IF DEFECT FREE FIXED FOR 14.02.2022	Mr. Sumeet Gadodia
2.	LPA 24/2022	IF DEFECT FREE FIXED FOR 14.02.2022	Mr. Sumeet Gadodia
3.	LPA 380/2021	IF DEFECT FREE FIXED FOR 16.02.2022	Mr. Ranjan Kumar

MENTIONING REPORT COURT NO 09

Date : 08/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	1253/17	In Usual Course
2	Cr.M.P.	1561/19	In Usual Course
3	Cr.M.P.	3429/19	In Usual Course
4	Cr.M.P.	3171/21	In Usual Course
5	Cr.M.P.	2534/21	In Usual Course
6	Cr.M.P.	2961/21	In Usual Course
7	Cr.M.P.	105/22	In Usual Course
8	Cr.M.P.	3121/17	In Usual Course
9	Cr.M.P.	2361/19	In Usual Course
10	Cr.M.P.	4104/19	In Usual Course
11	Cr.M.P.	1810/21	In Usual Course
12	Cr.M.P.	26/22	In Usual Course
13	Cr.M.P.	2940/17	In Usual Course
14	Cr.M.P.	2735/19	In Usual Course
15	Cr.M.P.	2114/21	In Usual Course
16	Cr.M.P.	2914/21	In Usual Course
17	Cr.M.P.	3231/21	In Usual Course
18	Cr.M.P.	2743/20	In Usual Course
19	W.P.(Cr.)	353/21	In Usual Course
20	W.P.(Cr.)	84/21	In Usual Course
21	W.P.(Cr.)	125/21	In Usual Course
22	Cont.(Cvl.)	218/21	18/02/2022 If Ready
23	Cont.(Cvl.)	273/21	18/02/2022 If Ready
24	Cont.(Cvl.)	157/21	18/02/2022 If Ready

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 08-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	LPA	245/2021	PENDING	Allowed for 10-02-2022
2	CR.A (DB)	24/2014	Please mention it before appopriate bench	
3	CR.A (DB)	215/2019	PENDING	
4	WPC	3483/2021	Allowed for 09-02-2022	
5	WPC	3494/2021	Allowed for 09-02-2022	

MENTIONING REPORT COURT NO 14**Date : 08/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.Rev.	833/20	10-02-2022
2	Cr.Rev.	313/19	10-02-2022
3	Cr.Rev.	674/21	10-02-2022
4	Cr.Rev.	864/19	10-02-2022
5	Cr.Rev.	603/21	10-02-2022
6	Cr.Rev.	691/21	10-02-2022
7	Cr.Rev.	76/21	10-02-2022
8	Cr.Rev.	1110/19	10-02-2022
9	Cr.Rev.	422/21	10-02-2022
10	Cr.Rev.	612/20	10-02-2022
11	Cr.A(SJ)	40/22	10-02-2022
12	Cr.A(SJ)	04/22	10-02-2022
13	Cr.A(SJ)	152/21	14-02-2022
14	Cr.A(SJ)	435/21	14-02-2022
15	Cr.A(SJ)	402/21	14-02-2022
16	Cr.A(SJ)	486/21	14-02-2022
17	Cr.A(SJ)	20/22	14-02-2022
18	Acq. Appl (C)	20/21	14-02-2022
19	Cr.Rev.	1386/19	REJECTED (DEFECTS STILL EXIST)

MENTIONING REPORT COURT NO 19**Date : 08/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	4555/16	USUAL COURSE